

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NOTIFICATION**

Dated Guwahati the 19<sup>th</sup> November, 2022

No.HC.VII-23/2022/ **10865** /A. Smti Sangeeta Gogoi Bora, Addl. District and Sessions Judge, Sonitpur, Tezpur, is transferred and posted as Presiding Officer, Industrial Tribunal, Dibrugarh, vice Shri Nogen Senabaya Deori already transferred.

Smti Gogoi Bora will hand over charge of her Court and Office to the District and Sessions Judge, Sonitpur, Tezpur and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10866** /A. Shri Pijush Pratim Bairagi, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Addl. District and Sessions Judge, No.1, vice Shri Lohit Kumar Saikia already transferred.

Shri Bairagi will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-23/2022/ **10867** /A. Shri Nityananda Talukdar, Addl. District and Sessions Judge, FTC, No.3, is posted at the same station i.e. Guwahati, as Addl. District and Sessions Judge, No.2, vice Shri Pijush Pratim Bairagi posted at the same station.

Shri Talukdar will hand over charge of his Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-23/2022/ **10868** /A. Smti Gitali Rabha, Addl. District and Sessions Judge, No.2, Nagaon, is posted at the same station i.e. Nagaon, as Addl. District and Sessions Judge, No.1, vice Shri Pijush Pratim Bairagi already transferred.

Smti Rabha will hand over charge of her Court and Office to the District and Sessions Judge, Nagaon and join her new assignment immediately.

No.HC.VII-23/2022/ **10869** /A. Smti Tripti Ari, Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Addl. District and Sessions Judge, FTC, No.3, vice Shri Nityananda Talukdar posted at the same station.

Smti Ari will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-23/2022/ **10870** /A. Shri Nilkamal Das, Addl. District and Sessions Judge, No.3, Nagaon, is posted at the same station i.e. Nagaon, as Addl. District and Sessions Judge, No.2, vice Smti Gitali Rabha posted at the same station.

Shri Das will hand over charge of his Court and Office to the District and Sessions Judge, Nagaon and join his new assignment immediately.

No.HC.VII-23/2022/ **10871** /A. On the recommendation of the Hon'ble Gauhati High Court, the Government of Assam, vide Notification No.E.55197/100 dated 04.11.2022, has been pleased to appoint the following Officers in Grade-I of the Assam Judicial Service on promotion from Grade-II to Grade-I of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003:-

**Name of the Officers**

1. Shri Ranju Medhi,  
Counsellor, Family Court, Cachar, Silchar
2. Smti Manju Bordoloi,  
Counsellor, Family Court, No.1, Kamrup (M), Guwahati
3. Shri Mridul Kumar Saikia,  
Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong
4. Shri Kumud Chandra Boro,  
Chief Judicial Magistrate, Goalpara
5. Smti Sabeena Mazumdar,  
Civil Judge & Asstt. Sessions Judge, Morigaon
6. Shri Mukul Chetia,  
Chief Judicial Magistrate, Barpeta
7. Smti Ranjita Agarwalla,  
Chief Judicial Magistrate, Udalguri
8. Shri Abhijeet Kumar Baruah,  
Chief Judicial Magistrate, Kamrup (M), Guwahati

No.HC.VII-23/2022/ **10872** /A. On promotion from Grade-II to Grade-I of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:-

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Shri Ranju Medhi	Addl. District and Sessions Judge, Sonitpur, Tezpur, vice Smti Sangeeta Gogoi Bora transferred	Tezpur
2.	Smti Manju Bordoloi,	Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati, vice Smti Tripti Ari posted at the same station	Guwahati

3.	Shri Mridul Kumar Saikia	Addl. District and Sessions Judge, FTC, Sivasagar, vice Shri Rajesh Kumar Todi already transferred	Sivasagar
4.	Shri Kumud Chandra Boro	Addl. District and Sessions Judge, No.3, Nagaon, vice Shri Nilkamal Das posted at the same station	Nagaon
5	Smti Sabeena Mazumdar	Addl. District and Sessions Judge, FTC, Darrang, Mangaldoi, vice Shri Jitu Mani Barman already transferred	Mangaldoi
6.	Shri Mukul Chetia	Addl. District and Sessions Judge, Barpeta, vice Shri Chandranshu Chaturvedy already posted at the same station	Barpeta
7.	Smti Ranjita Agarwalla	Addl. District and Sessions Judge, Udalguri, vice Shri Nisanta Goswami already transferred	Udalguri
8.	Shri Abhijeet Kumar Baruah	Addl. District and Sessions Judge, FTC, No.5, Kamrup (M), Guwahati, vice Smti Rubina Sarmah already transferred.	Guwahati

No.HC.VII-23/2022/ **10873** /A. In exercise of the powers conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers, who have been promoted from Grade-II to Grade-I of the Assam Judicial Service and placed them on officiating basis as per Rules, as Additional Sessions Judge of the Sessions Divisions with Head-quarters as shown below against their names to exercise such power within the local limits of jurisdiction with effect from the date of assuming charge as such:

Sl. No.	Name of the Officers	Sessions Division	Head-quarters/ Station
1.	Shri Ranju Medhi	Sonitpur	Tezpur
2.	Smti Manju Bordoloi	Kamrup (M)	Guwahati
3.	Shri Mridul Kumar Saikia	Sivasagar	Sivasagar
4.	Shri Kumud Chandra Boro	Nagaon	Nagaon
5.	Smti Sabeena Mazumdar	Darrang	Mangaldoi



6.	Shri Mukul Chetia	Barpeta	Barpeta
7.	Smti Ranjita Agarwalla	Udalguri	Udalguri
8.	Shri Abhijeet Kumar Baruah	Kamrup (M)	Guwahati

No.HC.VII-23/2022/ **10874** /A. Smti Monmee Sarma, Chief Judicial Magistrate, Kamrup, Amingaon, is transferred and posted as Secretary, District Legal Services Authority, Darrang, Mangaldoi, vice Smti Sushmita Borpujari transferred.

Smti Sarma will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Kamrup, Amingaon and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10875** /A. Shri Chaturjya Prasad Talukdar, Secretary, District Legal Services Authority, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Chief Judicial Magistrate, vice Shri Abhijeet Kumar Baruah transferred on promotion.

Shri Talukdar will hand over charge of his Office to the District and Sessions Judge-cum- Chairman, District Legal Services Authority, Kamrup(M), Guwahati and join his new assignment immediately.

No.HC.VII-23/2022/ **10876** /A. Smti Sujata Dutta, Counsellor, Family Court, No.2, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Secretary, District Legal Services Authority, vice Shri Chaturjya Prasad Talukdar posted at the same station.

Smti Dutta will hand over charge of her Office to the Principal Judge, Family Court, No.2, Kamrup (M), Guwahati and join her new assignment immediately.

No.HC.VII-23/2022/ **10877** /A. Smti Panchali Shyam, Chief Judicial Magistrate, Dima Hasao, Haflong, is transferred and posted as Counsellor, Family Court, No.1, Kamrup (M), Guwahati, vice Smti Manju Bordoloi transferred on promotion.

Smti Shyam will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate(S), Dima Hasao, Haflong and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10878** /A. Smti Syeda Farida Afzal Zinnat, Secretary, District Legal Services Authority, Morigaon, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong, vice Shri Mridul Kumar Saikia transferred on promotion.

Smti Zinnat will hand over charge of her Office to the District and Sessions Judge-cum-Chairman, District Legal Services Authority, Morigaon and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10879** /A. Smti Sonamoni Chanda, Civil Judge & Asstt. Sessions Judge, Nagaon, is transferred and posted as Chief Judicial Magistrate, Dima Hasao, Haflong, vice Smti Panchali Shyam transferred.

Smti Chanda will hand over charge of her Court and Office to the District and Sessions Judge, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10880** /A. Shri Mrinal Newpane, Secretary, District Legal Services Authority, Nagaon is transferred and posted as Chief Judicial Magistrate, Goalpara, vice Shri Kumud Chandra Boro transferred on promotion.

Shri Newpane will hand over charge of his Office to the District and Sessions Judge-cum- Chairman, District Legal Services Authority, Nagaon and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **10881** /A. Shri Angshuman Bhattacharjee, Secretary, District Legal Services Authority, Dima Hasao, Haflong, is transferred and posted as Chief Judicial Magistrate, Kamrup, Amingaon, vice Smti Monmee Sarma transferred.

Shri Bhattacharjee will hand over charge of his Office to the District and Sessions Judge-cum- Chairman, District Legal Services Authority, Dima Hasao, Haflong and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **10882** /A. Shri Satyajit Karmakar, Secretary, District Legal Services Authority, South Salmara-Mankachar, is transferred and posted as Chief Judicial Magistrate, Udalguri, vice Smti Ranjita Agarwalla transferred on promotion.

Shri Karmakar will hand over charge of his Office to the District and Sessions Judge-cum- Chairman, District Legal Services Authority, South Salmara-Mankachar and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **10883** /A. Shri Saleh Ahammad, Secretary, District Legal Services Authority, Hojai, is transferred and posted as Chief Judicial Magistrate, Barpeta, vice Shri Mukul Chetia transferred on promotion.

Shri Ahammad will hand over charge of his Office to the District and Sessions Judge-cum- Chairman, District Legal Services Authority, Hojai and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **10884** /A. Shri Chinmoy Barua, Secretary, District Legal Services Authority, Sonitpur, Tezpur, is transferred and posted as Civil Judge & Asstt. Sessions Judge, Nagaon, vice Smti Sonamoni Chanda transferred.

Shri Barua will hand over charge of his Office to the District and Sessions Judge-cum- Chairman, District Legal Services Authority, Sonitpur, Tezpur and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **10885** /A. Smti Sutapa Bhusan, Addl. Chief Judicial Magistrate, Dima Hasao, Haflong, is transferred and posted as Counsellor, Family Court, No.2, Kamrup (M), Guwahati, vice Smti Sujata Dutta posted at the same station.

Smti Bhusan will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (S), Dima Hasao, Haflong and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10886** /A. Shri Chinmoy Baruah, Counsellor, Family Court, No.3, Kamrup (M), Guwahati, is posted at the same station i.e. Guwahati, as Addl. Chief Judicial Magistrate, vice Shri Jyotirmay Sharma posted at the same station.

Shri Baruah will hand over charge of his Office to the Principal Judge, Family Court, No.3, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-23/2022/ **10887** /A. Smti Arpita Kar, Secretary, District Legal Services Authority, Karimganj, is transferred and posted as Counsellor, Family Court, Cachar, Silchar, vice Shri Ranju Medhi transferred on promotion,

Smti Kar will hand over charge of her Office to the District and Sessions Judge-cum- Chairman, District Legal Services Authority, Karimganj and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10888** /A. Shri Pritish Choudhury, Addl. Chief Judicial Magistrate, Darrang, Mangaldoi, is transferred and posted as Secretary, District Legal Services Authority, Sonitpur, Tezpur, vice Shri Chinmoy Barua transferred.

Shri Choudhury will hand over charge of his Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **10889** /A. Shri Jyotirmoy Sharma, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati, is posted as Counsellor, Family Court No.3, Kamrup (M), Guwahati, vice Shri Chinmoy Barua posted at the same station.

Shri Sharma will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and join his new assignment immediately.

No.HC.VII-23/2022/ **10890** /A. Smti Sushmita Borpujari, Secretary, District Legal Services Authority, Darrang, Mangaldoi, is posted as Addl. Chief Judicial Magistrate, Darrang, Mangaldoi, vice Shri Pritish Choudhury transferred.

Smti Borpujari will hand over charge of her Office to the District and Sessions Judge-cum- Chairman, District Legal Services Authority, Darrang, Mangaldoi and join her new assignment immediately.

No.HC.VII-23/2022/ **10891** /A. In exercise of the power conferred under Sub-Section (1) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Chief Judicial Magistrates of the Districts with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1.	Shri Chaturjya Prasad Talukdar	Kamrup (M)	Guwahati
2.	Smti Sonamoni Chanda	Dima Hasao	Haflong
3.	Shri Angshuman Bhattacharjee	Kamrup	Amingaon
4.	Shri Satyajit Karmakar	Udalguri	Udalguri
5.	Shri Saleh Ahammad	Barpeta	Barpeta
6.	Shri Mrinal Newpane	Goalpara	Goalpara

No.HC.VII-23/2022/ **10892** /A. In exercise of the power conferred under Sub-Section (3) of Section 9 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Asstt. Sessions Judge and to post them on transfer as Civil Judge & Asstt. Sessions Judge of the Districts and Sessions Divisions with Head-quarters as shown below against their names with effect from the date of taking over charge as such:-

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1.	Syeda Farida Afzal Zinnat	Dima Hasao	Haflong
2.	Shri Chinmoy Barua	Nagaon	Nagaon

No.HC.VII-23/2022/ **10893** /A. The High Court has been pleased to promote the following Officers in Grade-III of the Assam Judicial Service to Grade-II of the said Service. They will draw usual scale of pay and other allowances as admissible under the Rules. They will be on officiation as per the Assam Judicial Service Rules, 2003:-

**Name of the Officers**

1. Smti Monica Boro, Sub-Divisional Judicial Magistrate (S), Udalguri
2. Shri Binod Prasad, Sub-Divisional Judicial Magistrate (M), Hatsingimari
3. Smti Merileen Hazarika, Sub-Divisional Judicial Magistrate (M), Bilasipara
4. Shri Jagat Das, Sub-Divisional Judicial Magistrate (M), Titabar
5. Smti Kumari Arti, Sub-Divisional Judicial Magistrate (M), Naharkatia
6. Shri Gautam Daimari, Sub-Divisional Judicial Magistrate (M), Koliabar
7. Smti Monica Missong, Sub-Divisional Judicial Magistrate (M), Charaideo
8. Smti Dulumoni Das, Sub-Divisional Judicial Magistrate (M), Bijni

No.HC.VII-23/2022/ **10894** /A. On their promotion from Grade-III to Grade-II of the Assam Judicial Service, the following Officers are transferred and posted as below with effect from the date of their taking over charge as such:

Sl. No.	Name of the Officers	Designation and place of posting	Head-quarters/ Station
1.	Smti Monica Boro	Secretary, District Legal Services Authority, Karimganj, vice Smti Arpita Kar transferred.	Karimganj
2.	Shri Binod Prasad	Secretary, District Legal Services Authority, South Salmara-Mankachar, vice Shri Satyajit Karmakar transferred.	Hatsingimari
3.	Smti Merileen Hazarika	Secretary, District Legal Services Authority, Hojai, vice Shri Saleh Ahammad transferred.	Hojai
4.	Shri Jagat Das	Addl. Chief Judicial Magistrate, South Salmara-Mankachar, vice Shri Bidyabrata Acharyya already transferred.	Hatsingimari
5.	Smti Kumari Arti	Secretary, District Legal Services Authority, Morigaon, vice Smti Syeda Farida Afzal Zinnat transferred.	Morigaon
6.	Shri Gautam Daimari	Secretary, District Legal Services Authority, Dima Hasao, Haflong, vice Shri Angshuman Bhattacharjee transferred.	Haflong
7.	Smti Monica Missong	Secretary, District Legal Services Authority, Nagaon, vice Shri Mrinal Newpane transferred.	Nagaon
8.	Smti Dulumoni Das	Addl. Chief Judicial Magistrate, Hailakandi, vice Shri Lakhinandan Pegu already transferred.	Hailakandi

No.HC.VII-23/2022 / **10895** /A. In exercise of the power conferred under Sub-Section (2) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to appoint the following Officers in Grade-II of the Assam Judicial Service as Additional Chief Judicial Magistrate of the districts with Head-quarter as shown below against their names with effect from the date of taking over charge as such:

Sl. No.	Name of the Officers	District	Head-quarters/ Station
1.	Smti Sushmita Borpujari	Darrang	Mangaldoi
2.	Shri Jagat Das	South Salmara-Mankachar	Hatsingimari
3.	Smti Dulumoni Das	Hailakandi	Hailakandi

No.HC.VII-23/2022/ **10896** /A. Shri Manish Yadav, Sub-Divisional Judicial Magistrate (S), Dibrugarh, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Naharkatia, vice Smti Kumari Arti transferred on promotion.

Shri Yadav will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **10897** /A. Smti Anamika Barman, Sub-Divisional Judicial Magistrate (S), Nagaon, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Charaideo, vice Smti Monica Missong transferred on promotion.

Smti Barman will hand over charge of her Court and Office to the Chief Judicial Magistrate, Nagaon and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10898** /A. Shri Subarno Jyoti Deb, Sub-Divisional Judicial Magistrate (S), Jorhat, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Titabar, vice Shri Jagat Das transferred on promotion.

Shri Deb will hand over charge of his Court and Office to the Chief Judicial Magistrate, Jorhat and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **10899** /A. Shri Santanu Kumar Sarma, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bilasipara, vice Smti Merileen Hazarika transferred on promotion.

Shri Sarma will hand over charge of his Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **10900** /A. Smti Nazrana Parbin Rehman, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur, is transferred and posted as Sub-Divisional Judicial Magistrate (M), Bijni, vice Smti Dulumoni Das transferred on promotion.

Smti Rehman will hand over charge of her Court and Office to the Chief Judicial Magistrate, Sonitpur, Tezpur and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10901** /A. In exercise of the power conferred under Sub-Section (3) of Section 12 of the Code of Criminal Procedure, 1973, the High Court is pleased to designate temporarily the following Officers in Grade-III of the Assam Judicial Service as Sub-Divisional Judicial Magistrate and to post them as Sub-Divisional Judicial Magistrate (S)/(M) at the station/Head-quarters in the district as shown below against their names from the date of taking over charge as such:-

Sl. No.	Name of the Officers	Designation	District	Head-quarters/ Station
1.	Shri Diganta Goswami	Sub-Divisional Judicial Magistrate (M), Koliabar, vice Shri Gautam Daimari transferred on promotion	Nagaon	Koliabor
2.	Smti Sweety Bhuyan	Sub-Divisional Judicial Magistrate (S), Golaghat, vice Shri Sundeep Kashyap Das already transferred	Golaghat	Golaghat
3.	Smti Neha Saikia	Sub-Divisional Judicial Magistrate (S), Dibrugarh, vice Shri Manish Yadav transferred.	Dibrugarh	Dibrugarh
4.	Smti Pranjita Konwar	Sub-Divisional Judicial Magistrate (S), Nalbari, vice Shri Kaushik Kamal Baruah already transferred.	Nalbari	Nalbari
5.	Shri Abhilekh Anjan Gogoi	Sub-Divisional Judicial Magistrate (S), Silchar, vice Shri Syed Tabshir Alam already transferred.	Cachar	Silchar

6.	Shri Pronab Kumar Nath	Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi, vice Shri Santanu Kumar Sarma transferred.	Darrang	Mangaldoi
7.	Smti Rupashree Deb	Sub-Divisional Judicial Magistrate (S), Jorhat, vice Shri Subarno Jyoti Deb transferred.	Jorhat	Jorhat
8.	Smti Sparsita Garg	Sub-Divisional Judicial Magistrate (S), Lakhimpur, vice Shri Iqbal Alam Fanaji already transferred.	Lakhimpur	North Lakhimpur

No.HC.VII-23/2022/ **10902** /A. Smti Tanushree Dey, Munsiff, No.1, Karimganj, is transferred and posted as Special Railway Magistrate, 1<sup>st</sup> Class, Tinsukia, vice Smti Pranjita Konwar transferred.

Smti Dey will hand over charge of her Court and Office to the District and Sessions Judge, Karimganj and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10903** /A. Smti Monmayuri Gogoi, Munsiff, No.1, Jorhat, is transferred and posted as Munsiff, Rangia, vice Smti Mayurakshi Roy Medhi transferred.

Smti Gogoi will hand over charge of her Court and Office to the District and Sessions Judge, Jorhat and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10904** /A. Shri Nayan Deep Ghosh, Munsiff No.2, Dibrugarh, is posted at the same station i.e. Dibrugarh as Munsiff No.1, vice Smti Neha Saikia transferred.

Shri Ghosh will hand over charge of his Court and Office to the District and Sessions Judge, Dibrugarh and join his new assignment immediately.

No.HC.VII-23/2022/ **10905** /A. Smti Tintina Devi Hazarika, Munsiff No.2, Golaghat, is posted at the same station i.e. Golaghat, as Munsiff No.1, vice Smti Sweety Bhuyan posted at the same station.

Smti Hazarika will hand over charge of her Court and Office to the District and Sessions Judge, Golaghat and join her new assignment immediately.

No.HC.VII-23/2022/ **10906** /A. Dr. Jayashri Das, Munsiff No.2, Barpeta is transferred and posted as Munsiff No.1, Lakhimpur, North Lakhimpur, vice Smti Sparsita Garg posted at the same station.

Smti Das will hand over charge of her Court and Office to the District and Sessions Judge, Barpeta and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10907** /A. Smti Rineesha Goswami, Munsiff –cum-Judicial Magistrate, 1<sup>st</sup> Class, Nazira is transferred and posted as Munsiff No.2, Barpeta, vice Dr. Jayashri Das transferred.

Smti Goswami will hand over charge of her Court and Office to the District and Sessions Judge, Sivasagar and join her new assignment immediately.

No.HC.VII-23/2022/ **10908** /A. Smti Ranjumoni Pegu, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Karbi Anglong, Diphu, is transferred and posted as Munsiff No.1, Karimganj, vice Smti Tanushree Dey transferred.

Smti Pegu will hand over charge of her Court and Office to the District and Sessions Judge, Karbi Anglong, Diphu and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10909** /A. Smti Mayurakshi Roy Medhi, Munsiff, Rangia, is transferred and posted as Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Nazira, vice Rineesha Goswami transferred.

Smti Roy Medhi will hand over charge of her Court and Office to the District and Sessions Judge, Kamrup, Amingaon and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10910** /A. Smti Jaya Sharma, Munsiff No.1, Dhemaji, is transferred and posted as Munsiff No.2, Dibrugarh, vice Shri Nayan Deep Ghosh transferred.

Smti Sharma will hand over charge of her Court and Office to the District and Sessions Judge, Dhemaji and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10911** /A. Dr. Geetanjali Debi, Judicial Magistrate 1<sup>st</sup> Class, Darrang, Mangaldoi, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Dibrugarh, vice Shri Rinku Boro transferred.

Smti Debi will hand over charge of her Court and Office to the Chief Judicial Magistrate, Darrang, Mangaldoi and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10912** /A. Smti Pragyashree Chetia, Judicial Magistrate, 1<sup>st</sup> Class, Baksa, Mushalpur, is transferred and posted as Munsiff No.1, Jorhat, vice Smti Monmayuri Gogoi transferred.

Smti Chetia will hand over charge of her Court and Office to the Chief Judicial Magistrate, Baksa, Mushalpur and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10913** /A. Smti Sharmina Khatun Barbhuiya, Munsiff No.3, Cachar, Silchar is transferred and posted as Munsiff –cum-Judicial Magistrate, 1<sup>st</sup> Class, Titabar, vice Smti Rupashree Deb transferred.

Smti Borbhuiya will hand over charge of her Court and Office to the District and Sessions Judge, Cachar, Silchar and join her new assignment immediately.

No.HC.VII-23/2022/ **10914** /A. Shri Rinku Boro, Judicial Magistrate, 1<sup>st</sup> Class, Dibrugarh is transferred and posted as Special Railway Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati, vice Shri Diganta Goswami transferred.

Shri Boro will hand over charge of his Court and Office to the Chief Judicial Magistrate, Dibrugarh and proceed to join his new assignment immediately.

No.HC.VII-23/2022/ **10915** /A. Shri Haider Ali, Munsiff No.2, Dhemaji, is posted at the same station i.e. Dhemaji, as Munsiff No.1, vice Smti Jaya Sharma transferred.

Shri Ali will hand over charge of his Court and Office to the District and Sessions Judge, Dhemaji and join his new assignment immediately.

No.HC.VII-23/2022/ **10916** /A. Smti Reeti Goswami, Judicial Magistrate 1<sup>st</sup> Class, Hojai, is transferred and posted as Judicial Magistrate, 1<sup>st</sup> Class, Nagaon, vice Smti Sujata Kurmi already transferred.

Smti Goswami will hand over charge of her Court and Office to the Chief Judicial Magistrate, Hojai and proceed to join her new assignment immediately.

No.HC.VII-23/2022/ **10917** /A. The following Officers are not entitled to Travelling Allowance in the spirit of SR 241, Division XII of FR & SR as they are transferred on their representation:-

- (i) Smti Arpita Kar
- (ii) Shri Jyotirmay Sharma

*The power is personal to the Officers concerned and may be exercised by them at any station.*

By Order,  
*Sd/- Romen Baruah,*  
**REGISTRAR (VIGILANCE)**

Memo No.HC.VII-23/2022/ **10918 - 11006** /A.

Dated 19.11.2022

Copy to:-

1. The L.R.-cum- Commissioner& Secretary to the Govt. of Assam, Judicial Department, Dispur, Guwahati.

He is requested to invest the following Officers with the powers of Additional District Judge:

- (a) Shri Ranju Medhi
- (b) Smti Manju Bordoloi
- (c) Shri Mridul Kumar Saikia
- (d) Shri Kumud Chandra Boro
- (e) Smti Sabeena Mazumdar
- (f) Shri Mukul Chetia
- (g) Smti Ranjita Agarwalla
- (h) Shri Abhijeet Kumar Baruah

He is also requested to invest the following Officers with the powers of Civil Judge:-

- (a) Syeda Farida Afzal Zinnat
- (b) Shri Chinmoy Baruah

Further, he is requested to take necessary steps for appointment of Smti Sangeeta Gogoi Bora as Presiding Officer, Industrial Tribunal, Dibrugarh.

2. The Secretary to the Govt. of Assam, Labour & Welfare Department, Dispur, Guwahati.

He is requested to appoint Smti Sangeeta Gogoi Bora as Presiding Officer, Industrial Tribunal, Dibrugarh.

3. The Principal Accountant General, Assam, Beltola, Maidamgaon, Guwahati.
4. The District and Sessions Judge, \_\_\_\_\_
5. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
6. The Principal Judge, Family Court, No.I, II & III, Kamrup, Guwahati/ Cachar, Silchar/ Barpeta
7. The Presiding Officer, Industrial Tribunal, Guwahati/ Dibrugarh/Silchar

8. The Presiding Officer, Labour Court, Guwahati/ Dibrugarh
9. The Presiding Officer, STAT & Member, MACT, NO.1, Kamrup, Guwahati
10. The Special Judge, Assam, Guwahati
11. The Special Judge, CBI & NIA, Assam, Guwahati

12. The Member-Secretary, Assam State Legal Services Authority, Guwahati.

He is requested to release the following officers from the post of District Legal Services Authority as per Notification:

- a) Shri Chaturjya Prasad Talukdar
- b) Smti Farida Afzal Zinnat
- c) Shri Mrinal Newpane
- d) Shri Angshuman Bhattacharjee
- e) Shri Satyajit Karmakar
- f) Shri Saleh Ahammad
- g) Shri Chinmoy Barua
- h) Smti Arpita Kar
- i) Smti Sushmita Borpujari

He is also requested to appoint the following officers as Secretary, District Legal Services Authority as per Notification:

- a) Smti Monmee Sarma
- b) Smti Sujata Dutta
- c) Shri Pritish Choudhury
- d) Smti Monica Boro
- e) Shri Binod Prasad
- f) Smti Merileen Hazarika
- g) Smti Kumari Arti
- h) Shri Gautam Daimari
- i) Smti Monica Missong

13. The Member, MACT, Guwahati/Dhubri/ Nagaon/ Nalbari/ Barpeta/ Silchar/ Sonitpur/ Tezpur/Goalpara/ Kamrup, Amingaon
14. The Special Judge, Addl. CBI Court, No.I, II & III, Assam, Chandmari, Guwahati
15. Smti Sangeeta Gogoi Bora, Addl. District and Sessions Judge, Sonitpur, Tezpur
16. Shri Pijush Pratim Bairagi, Addl. District and Sessions Judge, No.2, Kamrup (M), Guwahati
17. Shri Nityananda Talukdar, Addl. District and Sessions Judge, FTC, No.3, Kamrup (M), Guwahati
18. Smti Gitali Rabha, Addl. District and Sessions Judge, No.2, Nagaon
19. Smti Tripti Ari, Addl. District and Sessions Judge, FTC, No.4, Kamrup (M), Guwahati
20. Shri Nilkamal Das, Addl. District and Sessions Judge, No.3, Nagaon

21. Shri Ranju Medhi, Counsellor, Family Court, Cachar, Silchar. He will hand over charge of his Office to the Principal Judge, Family Court, Cachar, Silchar and proceed to join his new assignment immediately.
22. Smti Manju Bordoloi, Counsellor, Family Court, No.1, Kamrup (M), Guwahati. She will hand over charge of her Office to the Principal Judge, Family Court, No.1, Kamrup (M), Guwahati and proceed to join her new assignment immediately.
23. Shri Mridul Kumar Saikia, Civil Judge & Asstt. Sessions Judge, Dima Hasao, Haflong. He will hand over charge of his Court and Office to the District and Sessions Judge, Dima Hasao, Haflong and proceed to join his new assignment immediately
24. Shri Kumud Chandra Boro, Chief Judicial Magistrate, Goalpara. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Goalpara and proceed to join his new assignment immediately
25. Smti Sabeena Mazumdar, Civil Judge & Asstt. Sessions Judge, Morigaon. She will hand over charge of her Court and Office to the District and Sessions Judge, Morigaon and proceed to join her new assignment immediately
26. Shri Mukul Chetia, Chief Judicial Magistrate, Barpeta. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Barpeta and proceed to join his new assignment immediately
27. Smti Ranjita Agarwalla, Chief Judicial Magistrate, Udalguri. She will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Udalguri and proceed to join her new assignment immediately
28. Shri Abhijeet Kumar Baruah, Chief Judicial Magistrate, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the Addl. Chief Judicial Magistrate, Kamrup(M), Guwahati and proceed to join his new assignment immediately
29. The Joint Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
30. The Chief Judicial Magistrate, \_\_\_\_\_
31. Smti Monmee Sarma, Chief Judicial Magistrate, Kamrup, Amingaon
32. Shri Chaturjya Prasad Talukdar, Secretary, District Legal Services Authority, Kamrup (M), Guwahati
33. Smti Sujata Dutta, Counsellor, Family Court, No.2, Kamrup (M), Guwahati
34. Smti Panchali Shyam, Chief Judicial Magistrate, Dima Hasao, Haflong
35. Smti Syeda Farida Afzal Zinnat, Secretary, District Legal Services Authority, Morigaon
36. Smti Sonamoni Chanda, Civil Judge & Asstt. Sessions Judge, Nagaon
37. Shri Mrinal Newpane, Secretary, District Legal Services Authority, Nagaon
38. Shri Angshuman Bhattacharjee, Secretary, District Legal Services Authority, Dima Hasao, Haflong
39. Shri Satyajit Karmakar, Secretary, District Legal Services Authority, South Salmara-Mankachar
40. Shri Saleh Ahammad, Secretary, District Legal Services Authority, Hojai
41. Shri Chinmoy Barua, Secretary, District Legal Services Authority, Sonitpur, Tezpur
42. Smti Sutapa Bhusan, Addl. Chief Judicial Magistrate, Dima Hasao, Haflong
43. Shri Chinmoy Baruah, Counsellor, Family Court, No.3, Kamrup (M), Guwahati

44. Smti Arpita Kar, Secretary, District Legal Services Authority, Karimganj
45. Shri Pritish Choudhury, Addl. Chief Judicial Magistrate, Darrang, Mangaldoi
46. Shri Jyotirmay Sharma, Addl. Chief Judicial Magistrate, Kamrup (M), Guwahati
47. Smti Sushmita Borpujari, Secretary, District Legal Services Authority, Darrang, Mangaldoi
48. Smti Monica Boro, Sub-Divisional Judicial Magistrate (S), Udalguri. She will hand over charge of her Court and Office to the Addl. Chief Judicial Magistrate, Udalguri and proceed to join her new assignment immediately
49. Shri Binod Prasad, Sub-Divisional Judicial Magistrate (M), Hatsingimari, South Salmara. He will hand over chare of his Court and Office to the Chief Judicial Magistrate, South Salmara-Mankachar and proceed to join his new assignment immediately
50. Smti Merileen Hazarika, Sub-Divisional Judicial Magistrate (M), Bilasipara. She will hand over charge of her Court and Office to the senior Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class and proceed to join her new assignment immediately.
51. Shri Jagat Das, Sub-Divisional Judicial Magistrate (M), Titabar. He will hand over chare of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Titabar and proceed to join his new assignment immediately.
52. Smti Kumari Arti, Sub-Divisional Judicial Magistrate (M), Naharkatia. She will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Naharkatia and proceed to join her new assignment immediately.
53. Shri Gautam Daimari, Sub-Divisional Judicial Magistrate (M), Koliabar. He will hand over charge of his Court and Office to the Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Koliabar and proceed to join his new assignment immediately.
54. Smti Monica Missong, Sub-Divisional Judicial Magistrate (M), Charaideo. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Charaideo and proceed to join her new assignment immediately.
55. Smti Dulumoni Das, Sub-Divisional Judicial Magistrate (M), Bijni. She will hand over charge of her Court and Office to the Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Bijni and proceed to join her new assignment immediately.
56. The Deputy Registrar (\_\_\_\_\_), Gauhati High Court, Guwahati
57. Shri Diganta Goswami, Special Railway Magistrate, 1<sup>st</sup> Class, Kamrup (M), Guwahati. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Kamrup (M), Guwahati and proceed to join his new assignment immediately.
58. Manish Yadav, Sub-Divisional Judicial Magistrate (S), Dibrugarh.
59. Smti Anamika Barman, Sub-Divisional Judicial Magistrate (S), Nagaon.
60. Shri Subarno Jyoti Deb, Sub-Divisional Judicial Magistrate (S), Jorhat.
61. Shri Santanu Kumar Sarma, Sub-Divisional Judicial Magistrate (S), Darrang, Mangaldoi.
62. Smti Nazrana Parbin Rehman, Sub-Divisional Judicial Magistrate (S), Sonitpur, Tezpur.
63. Smti Sweety Bhuyan, Munsiff No.1, Golaghat. She will hand over charge of her Court and Office to the District and Sessions Judge, Golaghat and proceed to join her new assignment immediately.

64. Smti Neha Saikia, Munsiff No.1, Dibrugarh. She will hand over charge of her Court and Office to the District and Sessions Judge, Dibrugarh and proceed to join her new assignment immediately.
65. Smti Pranjita Konwar, Special Railway Magistrate, 1<sup>st</sup> Class, Tinsukia. She will hand over charge of her Court and Office to the Chief Judicial Magistrate, Tinsukia and proceed to join her new assignment immediately.
66. Shri Abhilekh Anjan Gogoi, Judicial Magistrate, 1<sup>st</sup> Class, Cachar, Silchar. He will hand over charge of his Court and Office to the Chief Judicial Magistrate, Cachar, Silchar and join her new assignment immediately.
67. Shri Pronab Kumar Nath, Munsiff No.1, Darrang, Mangaldoi. He will hand over charge of his Court and Office to the District and Sessions Judge, Darrang, Mangaldoi and join his new assignment immediately.
68. Smti Rupashree Deb, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Titabar. She will hand over charge of her Court and Office to the Sub-Divisional Judicial Magistrate (M), Titabar and proceed to join her new assignment immediately.
69. Smti Sparsita Garg, Munsiff No.1, Lakhimpur, North Lakhimpur. She will hand over charge of her Court and Office to the District and Sessions Judge, Lakhimpur, North Lakhimpur and join her new assignment immediately.
70. Smti Tanushree Dey, Munsiff No.1, Karimganj
71. Smti Monmayuri Gogoi, Munsiff No.1, Jorhat
72. Shri Nayan Deep Ghosh, Munsiff No.2, Dibrugarh
73. Smti Tintina Devi Hazarika, Munsiff No.2, Golaghat
74. Dr. Jayashri Das, Munsiff No.2, Barpeta
75. Smti Rineesha Goswami, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Nazira
76. Smti Ranjumoni Pegu, Munsiff-cum-Judicial Magistrate, 1<sup>st</sup> Class, Karbi Anglong
77. Smti Mayurakshi Roy Medhi, Munsiff, Rangia
78. Smti Jaya Sharma, Munsiff No.1, Dhemaji
79. Dr. Geetanjali Debi, Judicial Magistrate, 1<sup>st</sup> Class, Darrang, Mangaldoi
80. Smti Pragyashree Chetia, Judicial Magistrate, 1<sup>st</sup> Class, Baksa, Mushalpur
81. Smti Sharmina Khatun Barbhuiya, Munsiff No.3, Cachar, Silchar
82. Shri Rinku Boro, Judicial Magistrate, 1<sup>st</sup> Class, Dibrugarh
83. Shri Haider Ali, Munsiff No.2, Dhemaji
84. Smti Reeti Goswami, Judicial Magistrate, 1<sup>st</sup> Class, Hojai
85. The Private Secretary to Hon'ble Mr. Justice \_\_\_\_\_,  
Gauhati High Court, Guwahati
86. The Administrative Officer (J) (\_\_\_\_\_), Gauhati High Court, Guwahati
87. The Project Manager, Gauhati High Court, Guwahati for uploading in the Gauhati High Court website
88. The C.A. to Registrar General/ Registrar (Admn.)/ Registrar (Vigilance)/ Registrar (Judicial)/ Registrar (Estt.), Gauhati High Court, Guwahati
89. The Deputy Director, Printing & Stationery, Assam Govt. Press, Bamunimaidan, Guwahati for publication of the Notification in the Assam Gazette

*19.11.2022*

**REGISTRAR (VIGILANCE)**  
**GAUHATI HIGH COURT, GUWAHATI**